## **Declaration of Assets and Liabilities**

11.2.25 Ments

Year 2024-2025

I, Sangeeta Kumari, Wife of Sujay Kumar aged. 42 years, belonging to Bihar Vidhal Sabha Sachiwalaya service and presently working as Reporter give herein below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr.	Description	self	Spouse Name(s):	Dependant-1	Donandart 2	Dependant-3
No.	The second section of	Self	SUJAY KUMAR	Name ISHA	Dependant-2 Name KUSH	Etc.Name
(i)	Cash	10,000/-	10,000/-	NIL	NIL	NIL
(2)	Deposits in Banks, Financial Institutions And Non- banking Financial Companies	SBI- 52,000/- 15,000/-	SBI- 10,000/-	1,100/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 37,026/- Yearly 24,020/- Yearly 29,872/- Yearly	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)			NIL	NIL.	NIL
(vii)	Other assets, such as values of claims /interests	NIL	NIL	NIL .	NIL	NIL

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sangeeta Kumari. 11/02/2025.

## B. Details of Immovable assets

[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciptiion	Self	Spouse Name(s): SUJAY KUMAR	Dependant-1 Name ISHA	Dependant-2 Name KUSH	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	(1). Bhushola Danapur P.S-Phulwari Sharif, Patna Khata No438, Plot No1609 12 Dhur. 10 Lakh. (Approx) (2). Parsa, सर्वे थाना—Phulwari Sharif, Patna Khata No63, Plot No655 12 Dhur. 15 Lakh (Approx) (पैतृक संपत्ति से प्राप्त)	NIL	NIL	NIL
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL .	NIL	NIL	NIL .	NIL
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	Indira Hight Appartment Flat No402, Road No14 MoNew Alkapuri, Anishabad DisttPatna. 800002 Khata No191, Plot No. 1609 1075 वर्ग फीट 80 Lakh (पैतृक संपत्ति से प्राप्त)	NIL	NIL	NIL .
(v)	Other (such as interest in property )	NIL	NIL .	NIL	NIL	NIL

<sup>(2)</sup> I give herein below the details of my liabilities / overdues to public financial institutions and government dues : [Note: Please give separate details for each item)

Sanguta kumari.
11/02/2025.

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii)Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water.	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NİL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	NIL	NIL
	(f) Other dues, in any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed.  Give a also permanent Account Number (PAN)]	Assessment Year - 2024-25 Income Tax:-84,663/- PAN- CMQPK9124F	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	NIL	NIL

Sangueta kumari. 11/02/2025.

(iii) Sales Tax [Only in case of property business]	NIL	NIL
(iv) Property Tax	1670/-Paid (F.Y. 2024-25)	NIL

## C. Personal Details

GPF/CPF/PRAN No. :-

110002393005

Gender

F

(DD/MM/YYYY)

Date of Birth

1 7 0 7 1 9 8 2

Class/Group

В

(A/B/C)

Bihar Vidhan Sabha Sachiwalaya

Cadre

Siliai Vidilali Saolia Saciii walaya

(Full name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.

Home District

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bangerta Kumari.

Name of Employee - SANGEETA KUMARI

Place: Patna

Designation - REPORTER

Date: 11/02/2025.

Department -BIHAR VIDHAN SABHA SACHIWALAYA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.